

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 121
173/241-242/PB/2019

IN THE MATTER OF:

Emaar Holding II
v.
Emaar MGF Land Ltd. & Ors.

.... Petitioner/Applicant

.... Respondent

Order Under Section 241-242

Order delivered on 16.04.2021

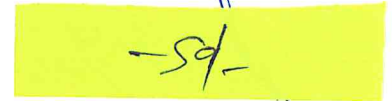
CORAM:

SH. B.S.V. PRAKASH KUMAR
HON. ACTG. PRESIDENT


SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

ORDER

Renotified to 30.04.2021.



(B.S.V. PRAKASH KUMAR)
ACTG. PRESIDENT



(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)

16.04.2021
Deepak